

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 781
TO BE ANSWERED ON 05/12/2025

AADHAAR BASED PAYMENT SYSTEM IN MGNREGS

781 Shri Ritabrata Banerjee:

Will the Minister of Rural Development be pleased to state:

- (a) total number of workers under MGNREGS, the details thereof, State-wise;
- (b) total number of workers not eligible for Aadhaar Based Payment System (ABPS), the details thereof, State-wise; and
- (c) the number of workers who have worked under MGNREGS but are not compensated because they are 'not eligible' for ABPS, the details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): As per NREGASoft, total number of workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) are 27.64 Crore, out of which 12.16 Crore are active workers as on 01.12.2025. State/Union Territory (UT)-wise details in this regard are given at Annexure.

(b)& (c): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi NREGS and to address the issues arising due to frequent changes in bank account numbers of the beneficiaries and subsequent non-updation, it was decided to implement Aadhar Payment Bridge System (APBS). This has been made mandatory with effect from 1st January 2024.

APBS helps in improving the transparency and accountability of wage distribution under the scheme and ensure faster crediting of wages in the account of beneficiaries. Aadhar Authentication also reduces leakage and corruption and ensures that only legitimate beneficiaries with verified identities receive wages. In case of failure in payment through APBS, an alternative route to make payment is available through account-based payment that is National Automated Clearing House.

Annexure

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 781 dated 05.12.2025.

SI. No.	States/UTs	Total number of Workers (Figure in lakh)	Total number of Aadhaar seeded workers (Figure in lakh)	% of Aadhaar seeded of total workers	Total number of active workers (Figure in lakh)	Total number of Aadhaar seeded of active workers (Figure in lakh)	% of Aadhaar seeded of active workers
1	Andhra Pradesh	111.61	110.46	98.96	90.54	90.5	99.95
2	Arunachal Pradesh	4.74	4.23	89.27	3.68	3.63	98.64
3	Assam	116.41	81.86	70.32	51.46	51.06	99.22
4	Bihar	272.69	261.24	95.80	99.33	99.2	99.87
5	Chhattisgarh	81.90	78.85	96.28	61.86	61.69	99.73
6	Goa	0.52	0.23	43.05	0.07	0.06	98.39
7	Gujarat	98.81	57.26	57.95	25.14	25.14	99.97
8	Haryana	26.37	20.67	78.40	8.06	8.06	99.97
9	Himachal Pradesh	28.35	23.15	81.65	13.78	13.77	99.92
10	Jammu and Kashmir	22.77	21.26	93.40	14.83	14.81	99.86
11	Jharkhand	106.42	80.24	75.40	39.92	39.91	99.96
12	Karnataka	180.30	144.13	79.94	74.36	74.35	99.99
13	Kerala	58.03	55.08	94.91	22.63	22.63	100
14	Ladakh	0.50	0.50	99.65	0.37	0.37	99.98
15	Madhya Pradesh	187.33	148.87	79.47	100.94	100.66	99.73
16	Maharashtra	332.11	158.31	47.67	88.79	88.23	99.37
17	Manipur	9.38	8.42	89.75	6.86	6.73	98.11
18	Meghalaya	12.62	9.19	72.85	8.38	7.49	89.43
19	Mizoram	2.37	2.33	98.20	2.12	2.12	100
20	Nagaland	6.33	4.33	68.47	4.69	3.63	77.35
21	Odisha	108.45	103.06	95.03	66.17	66.11	99.91
22	Punjab	30.13	29.30	97.26	14.98	14.9	99.47
23	Rajasthan	233.53	191.95	82.19	116.82	116.81	99.99
24	Sikkim	1.36	1.24	91.06	0.91	0.91	99.89
25	Tamil Nadu	110.18	108.02	98.03	88.66	88.65	99.99
26	Telangana	100.37	79.63	79.33	54.01	53.99	99.96
27	Tripura	12.22	12.01	98.25	10.21	10.2	99.94
28	Uttar Pradesh	234.38	226.41	96.60	118.58	118.54	99.97
29	Uttarakhand	15.78	15.75	99.82	9.38	9.38	100
30	West Bengal	256.37	255.91	99.82	18.47	18.45	99.91
31	Andaman And Nicobar	0.54	0.51	95.47	0.1	0.1	99.92
32	Dadra and Nagar Haveli and Daman and Diu	0.46	0.22	48.78	0.15	0.15	99.56
33	Lakshadweep	0.16	0.14	83.20	0	0	99.39
34	Puducherry	1.17	1.07	91.03	0.7	0.7	99.81
	Total	2764.68	2295.84	83.04	1216.93	1212.9	99.67

*A beneficiary who has worked during the last three financial years is called an active beneficiary. If an adult member of a household, of the rural area, does not demand for the work during the last three previous financial years, that member will not be in the list of active beneficiary. The change in number of active beneficiary is a continuous process.
